

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

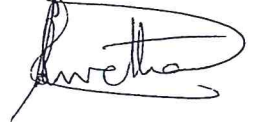
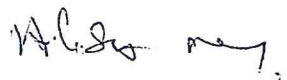

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/25/2016
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	TK Bhaskar Keerthi Krishna Shwetha Vasudevan	Counsel for the 2 nd Respondent	
2.	A.G. SATHYA NARAYANA For A.K. MYLSEAMY	Counsel for Petitioners 1, 2 & 4	
3.	GURU DHANANJAY For KEEPI MOHAN	Counsel for R4 & R5	

ORDER

Counsel for the Petitioner present. Counsel for R2, R4 and R5 present and submitted that no representation on behalf of the Petitioner No.3. Matter is posted for the appearance of Petitioner No.3. Put up on **04.12.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)